

Annexure 8

Name of Corporate Debtor: SES Energy Services India Private Limited, Date of commencement of CIRP: November 25, 2022, List of creditors as on: November 15, 2023

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of creditor	Details of Claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt (DD/MM/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% Voting Share in CoC
1	Superior Energy Services (SES) BV	17-Feb-23	179,430,871	179,430,871	Operational	-	No	Yes	-	-	-	-	-	
2	Ellison Oil Field Services Pvt Ltd	10-Nov-23	223,769,478	114,173,588	Operational	-	No	No	53.68%	-	109,595,891	-	-	Note 6
3	SES LLC USA - OC	17-Feb-23	98,719,986	98,719,986	Operational	-	No	Yes	-	-	-	-	-	
4	Clocx Ventures Private Limited	30-Jun-23	45,995,963	42,267,942	Operational	-	No	No	19.87%	-	3,728,020	-	-	Note 5
5	1155 Peter's Road LLC	17-Feb-23	30,106,508	30,106,508	Operational	-	No	Yes	-	-	-	-	-	
6	Oil Field Warehouse and Services Pvt Ltd.	17-Dec-22	14,259,204	13,937,817	Operational	-	No	No	6.55%	-	321,387	-	-	
7	SPM Oil & Gas Inc Dubai Branch	15-Feb-23	4,023,578	4,023,578	Operational	-	No	No	1.89%	-	-	-	-	
8	VPRFC - Airport Services	20-Feb-23	2,818,253	2,818,253	Operational	-	No	No	1.33%	-	0	-	-	
9	Troiefel Pvt Ltd	9-Jan-23	6,403,723	1,883,300	Operational	-	No	No	0.89%	-	4,520,423	-	-	
10	Trident Logistics	9-Dec-22	1,423,755	1,158,993	Operational	-	No	No	0.54%	-	264,762	-	-	
11	Nangia & Co LLP	15-Dec-22	1,003,000	918,000	Operational	-	No	No	0.43%	-	85,000	-	-	
12	MFC Transport Pvt Ltd	4-Jan-23	1,047,456	628,486	Operational	-	No	No	0.30%	-	418,976	-	-	
13	Chandan Chemicals	7-Dec-22	599,998	599,998	Operational	-	No	No	0.28%	-	-	-	-	
14	Global Infrastructures Engineering	17-Jan-23	624,728	553,923	Operational	-	No	No	0.26%	-	70,805	-	-	
15	Talantar Oil and Gas Services Pvt Ltd	15-May-23	730,533	432,540	Operational	-	No	No	0.30%	-	297,993	-	-	
16	Shree Ganesh Fuel centre	15-Oct-2023	577,770	383,170	Operational	-	No	No	0.18%	-	194,600	-	-	Note 4
17	SPA Cargo Services	10-Mar-23	379,520	376,155	Operational	-	No	No	0.18%	-	3,365	-	-	
18	Ernst & Young LLP	2-Feb-23	324,500	297,000	Operational	-	No	No	0.14%	-	27,500	-	-	
19	Parsons Industries Pvt Ltd	31-Dec-22	728,851	276,110	Operational	-	No	No	0.33%	-	452,741	-	-	
20	Suresh Electric Solution	17-Dec-22	228,305	231,100	Operational	-	No	No	-	-	7,795	-	-	
21	Hotel Kalish International	9-Dec-22	178,492	178,492	Operational	-	No	No	-	-	-	-	-	
22	Deep Industries Limited	16-Dec-22	154,389,432	-	Operational	-	No	No	-	-	154,389,432	-	-	
23	J P Singhal & Co	16-Dec-22	2,168,646	-	Operational	-	No	No	-	-	2,168,646	-	-	
24	Sath Electro Mech Pvt Ltd	17-Jan-23	20,694,239	-	Operational	-	No	No	-	-	20,694,239	-	-	
25	VSR Infrastructure	19-Dec-22	432,459	-	Operational	-	No	No	-	-	432,459	-	-	
	Total		791,072,250	493,385,805					86.85%		297,686,444			

Notes:

- The above list of creditors reflects claims received by IRP/RP and verified as on November 15, 2023.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Erstwhile RP.
- The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- As per regulation 12 of CIRP Regulations ("RIPRO") if a creditor fails to submit its claim with proof within the time stipulated in the public announcement, such creditor may submit its claim with proof to the insolvency resolution professional, up to the date of issue of request for resolution plans or ninety days from the insolvency commencement date, whichever is later. Provided further that the creditor shall provide reasons for delay in submitting the claim beyond the period of ninety days from the insolvency commencement. Accordingly the claim has been verified basis the updated regulations.
- The debt of the Chaubhary Cramers and Logistics, Skypack Logistics Pvt Ltd, Vasundhara Industries, AP, International and Gainwell Composites Pvt Ltd have been assigned to Clocx Ventures Private Limited through a debt assignment agreement. The date of the latest assignment agreement has been indicated as the date of receipt of claim in the above table.
- The Debt of White Star Pump Company LLC, Geo Tech International Pvt Ltd, Tan Singh Chauhan, Hotel Kalinga Palace, Trident Logistics Services, Lalitha Logistics, Wikon & Swarni enterprises, Kalish Enterprises, Carbon Industrial Engineers LLP, Trishulya Offshore, Saurabh Singh, Gopal Jha, M/s Kiran Construction and Pramed kumar have been assigned to Ellison Oil Field services Pvt Ltd through a debt assignment agreement. The date of the latest assignment agreement has been indicated as the date of receipt of claim in the above table.